

(c) whether an empowered Group of Ministers had banned compulsory acquisition of land by State Governments for SEZs in April, 2007; and

(d) if so, the new set up of guidelines released on August 18, 2009?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Yes, Sir. Detailed guidelines have been issued by the Department of Commerce on 27th February, 2009 for power generation, transmission and distribution in Special Economic Zones.

(c) and (d) Land is a State subject and for Special Economic Zones (SEZs) is procured as per the policy and procedure of the respective State Governments. Further, pursuant to the decision of Empowered Group of Ministers (EGOM) in its meeting held on 5th April, 2007, the State Governments have been informed on 15th June, 2007 that the Board of Approval will not approve any SEZs where the State Governments have carried out or propose to Carry out compulsory acquisition of land for such SEZs after 5th April, 2007. The set of guidelines released on August 18, 2009 reiterate the position.

New foreign trade policy

1370. PROF. ALKA BALRAM KSHATRIYA:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has recently unveiled the new foreign trade policy;

(b) if so, the salient features of the policy and whether the exporters or importers who were hit hard by global slowdown have got any relief from the new foreign trade policy;

(c) if so, the details thereof; and

(d) the details of representations received by Government on the new foreign trade policy and action contemplated by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) The Government released the Foreign Trade Policy (FTP), 2009-14 on 27.8.09 wherein significant support was provided for market diversification, incentivizing exports and providing additional support particularly for those sectors which have been hit badly by recession in developed world. FTP, 2009-14 included a mix of policy measures including fiscal incentives, procedural rationalization, enhanced market access across the world and diversification of export markets. FTP, 2009-14 has been laid before Parliament and is also available in public domain on website <http://dgft.gov.in>. Representations received from Trade and Industry Associations, pertaining to various aspects of FTP, are examined from time to time and need based measures are taken, keeping in view, the financial implications.